

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Ins) No. 1489 of 2019

In the matter of:

Sunil Rajaram Ghag & Anr.

.....**Appellant**

Vs

White Water Hospitality Pvt. Ltd. & Ors.

.....**Respondents**

Present:

For Appellant:- Mr. Abhijeet Sinha, Mr. Ankur Kashyap and Mr. Saikat Sarkar, Advocates.

For Respondent :-Mr. Gautam Singh, Advocate for RP.

ORDER

26.02.2020- Heard Mr. Abhijeet Sinha, Learned Counsel for the Appellant in part. Hearing remained inconclusive.

Post the Appeal for further Hearing on **2nd March, 2020**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Venugopal M.)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN